

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1190(CHE)/2024
PETITION NUMBER : CP(IB)/357(CHE)/2018
**NAME OF THE APPLICANT : J Karthiga, (Liquidator)
M/s. Noni Bio-Tech Pvt Ltd**
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Reg 15 of IBC, 2016

ORDER

Ld. Counsel Mr.Prahaladhan for the Applicant.

This IA has been filed to take on record the 17th Progress Report for the quarter ending 31st March 2024 and also seeking condonation of delay of 10 days.

The reason for the delay is given in para 21 of the application .

In view of the above, delay is condoned and the report is taken on record subject to all just exceptions.

IA(IBC)/1190(CHE)/2024 is accordingly disposed off.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk